

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3184
ANSWERED ON:11.02.2014
SECURITY TO PRIVATE INDIVIDUALS
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has specified any policy for providing security/protection to private individuals at public cost or on payment basis;
- (b) if so, the details thereof;
- (c) the details of bollywood stars or other private individuals provided security at public cost along with the reasons therefor during each of the last three years and the current year, State-wise;
- (d) whether the Government has any proposal to review its policy on account of the shortage of security personnel for the general public and the increasing crime rate and economic crisis;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) &(b) The responsibility for providing security to an individual rests primarily with the State Government/Union Territory Administration in whose jurisdiction such individual ordinarily resides or happens to be.

Security is provided on the basis of a comprehensive assessment of threat carried out by Central and/or State security agencies.

There is no separate policy of the Government of India specifically for providing security to private individuals. In so far as Central protectees, are concerned, most private individuals provided security by the Central Government, are former public authorities and family members of public functionaries, who face threats. Some State Governments are providing security on payment/part payment basis.

In the case of central protectees, security is normally provided at public expense although, based on specific inputs on a case - to-case basis from central security agencies, security may also be provided on payment basis.

(c) Information is being collected from the State Government/Union Territory Administration and will be laid on the Table of the House.

(d)to(e) As indicated above, the responsibility for providing security to an individual rests primarily with the State Government/Union Territory Administration in whose jurisdiction such individual ordinarily resides or happens to be. The main agency for providing security in respect of the Central protectees is the Delhi Police, which has a separate Division and sanctioned manpower for providing such personal security and the same does not affect the normal law and order duties.